

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> March, 2024, 10:30 A.M.**

CP No. 14/CB/2023, IA (Companies Act) No. 17/CB/2024

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	ROC-Cum-OL, Odisha- Vs- KKDIL Nidhi Ltd.
Under Section	271-272

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Ujwal Kumar, Company Prosecutor.

For Respondent (s) :

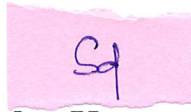
**ORDER**

**IA (Companies Act) No. 17/CB/2024:**

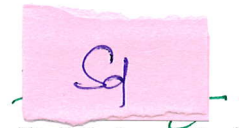
This is an application filed by the Official Liquidator, Cuttack, for appointing Official Liquidator as Liquidator of the company and also dispensing with filing Form WIN-10. Ld. Company Prosecutor, Mr. Ujwal Kumar, appearing for the ROC and on his request to make submission by the ROC himself, matter is adjourned to 24.04.2024.

**CP No. 14/CB/2023:**

IA (Companies Act) No. 17/CB/2024, is pending. List the main CP along with IA (Companies Act) No. 17/CB/2024 on 24.04.2024.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**